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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00241/2019

Monday, this the 3rd day of June, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Tiji Babu, S/o.Babu.A.,
JTO, O/o.General Manager, Telecom,
Bharat Sanchar Nigam Limited, Kollam.
Residing at Tiji Dale, Ashtamudi P.O.,
Kollam – 691 602.
2. Shalini Mohan, W/o.Vineeth.R.,
JTO, O/o.Divisional Engineer,
Transmission Projects, B.S.N.L., Ernakulam.
Residing at Flat No.7 B, Golden Residency Apartment,
S.A.Road, Ernakulam, Kochi – 682 016.
3. Vipal Prem, S/o.R.Premachandran Nair,
JTO, National Internet Backbone,
B.S.N.L., Kaithamukku, Thiruvananthapuram – 695 023.
4. Harisankar.S., S/o.Sambasivan.M.V.,
JTO Base Station Sub System,
BSNL, Cherthala.
Residing at Shambukhapriya,
Kadakkarpappill, P.O.Cherthala – 688 529.
5. Basil Paul, S/o.Paily.C.,
JTO, Base Station Sub System,
B.S.N.L., Kothamangalam – 686 691.
Residing at Njattumkala, Parappurath,
Pattimattom P.O., Valamboor – 683 562.
6. Ashok.L.R., S/o.V.Ramachandran,
JTO, Transmission Project,
Southern Telecom Project, B.S.N.L.,
Microwave Station, Pongamoodu,
Thiruvananthapuram – 695 011.
Melethil Veedu, AGRA 17,
Azhanka Junction, Karumom,
Thiruvananthapuram – 695 002.

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7. Sreejith V, S/o.Vidyadharan.S,
JTO, Digital Transmission Station/STR,
B.S.N.L., Telephone Bhavan Building,
Thiruvalla – 689 101.
Residing at Sree Sajith, Thevannoor P.O.,
Ayoor, Kollam – 691 533. ...Applicants

(By Advocate Mr.P.Ramakrishnan)

v e r s u s

1. Bharath Sanchar Nigam Limited,
Corporate Office, Bharat Sanchar Bhavan,
Harish Chandra Mathur Lane, Janpath,
New Delhi – 110 001
represented by Chairman and Managing Director.

2. Chief General Manager,
Kerala Telecom Service, BSNL,
Kerala Telecom Circle, Door Sanchar Bhavan,
PMG Junction, Thiruvananthapuram – 695 033.

3. Assistant General Manager (HR),
BSNL, Office of the Chief General Manager (Telecom),
Kerala Circle, Door Sanchar Bhavan, PMG Junction,
Thiruvananthapuram – 695 033. ...Respondents

(By Advocate Mr.S.Manu)

This application having been heard on 3rd June 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

On the last date of hearing ie., 16.4.2019, an order had been issued by this Tribunal directing the respondents to issue provisional NOC subject to the final decision in the O.A. Learned counsel for the respondents submitted that provisional NOC as directed has already been issued. Learned counsel for the applicant submitted that the submission of the learned counsel for the respondents may be recorded.

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2. Noting the submission made by the learned counsel for the respondents, the O.A is disposed of giving liberty to the applicants to approach this Tribunal again, if there is any residual grievance which is still pending. There shall be no order as to costs.

(Dated this the 3rd day of June 2019)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.180/00241/2019

1. **Annexure A-1** – Copy of the notification published by Airports Authority of India.
2. **Annexure A-2** – Copy of the corrigendum published by Airports Authority of India.
3. **Annexure A-3** – Copy of the application dated 29.1.2019 submitted by the 1st applicant for issuance of No Objection Certificate.
4. **Annexure A-4** – A copy of the application dated 8.10.2018 submitted by the 2nd applicant for issuance of No Objection Certificate.
5. **Annexure A-5** – A copy of the application dated 4.2.2019 submitted by the 3rd applicant for issuance of No Objection Certificate.
6. **Annexure A-6** – A copy of the application dated 15.11.2018 submitted by the 4th applicant for issuance of No Objection Certificate.
7. **Annexure A-7** – A copy of the application dated 15.11.2018 submitted by the 5th applicant for issuance of No Objection Certificate.
8. **Annexure A-8** – A copy of the application dated 26.11.2018 submitted by the 6th applicant for issuance of No Objection Certificate.

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9. Annexure A-9 – A copy of the application dated 26.11.2018 submitted by the 7th applicant for issuance of No Objection Certificate.

10. Annexure A-10 – A copy of the letter dated 17.1.2019 issued by the 3rd respondent and received by the 1st applicant.

11. Annexure A-11 – A copy of the letter dated 14.1.2019 issued by the 3rd respondent and received by the 2nd applicant.

12. Annexure A-12 – A copy of the letter dated 8.3.2019 issued by the 3rd respondent and received by the 3rd applicant.

13. Annexure A-13 – A copy of the letter dated 24.1.2019 issued by the 3rd respondent and received by the 4th applicant.

14. Annexure A-14 – A copy of the letter dated 3.1.2019 issued by the 3rd respondent and received by the 5th applicant.

15. Annexure A-15 – A copy of the letter dated 14.1.2019 issued by the 3rd respondent and received by the 7th applicant.

16. Annexure A-16 – A copy of the guidelines issued by the 1st respondent on 12.11.2018.
